

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL SINGLE BENCH

ITEM No. 01
TA (IBC)-23(PB)/2024

IN THE MATTER OF:

Mohan Garg ... Petitioner/Applicant

Vs.

M/S Indo Jatalia Holdings Private Limited ... Respondent

Order Rule 16(d) of the National Company Law Tribunal, 2016.

Order delivered on 03.05.2024

CORAM:

JUSTICE RAMALINGAM SUDHAKAR

HON'BLE PRESIDENT

HYBRID HEARING (PHYSICAL & VC)

PRESENT:

For the Petitioner : Mr. Anirban Bhattacharya, Mr. Rajeev Chowdhary,
Ms. Priyanka Bhatt for Applicant

For the Respondent :

ORDER

Notice of the Transfer Application be issued to the Respondent(s)/Non-Applicant(s), returnable **on 10.05.2024.**

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(RAMALINGAM SUDHAKAR)
PRESIDENT